

NOTICE

Oath taking Ceremony of Hon'ble Ms. Shreesha Merla as Technical Member in the National Company Law Appellate Tribunal (NCLAT) will be held at **02:00 P.M. on 22nd January, 2020 in the Court of Hon'ble Chairperson, National Company Law Appellate Tribunal (NCLAT), 2nd Floor, Mahanagar Doorsanchar Sadan (M.T.N.L Building), 9, C.G.O Complex, Lodhi Road, New Delhi-11003.** Learned Senior Advocates, Advocates and other professionals are cordially invited.

By Order

-sd/-
(Registrar)
NCLAT

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 22.01.2020 (WEDNESDAY)

COURT - II

10:40 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Kanthi Narahari, Member (Technical) and Hon'ble Mr. Vijai Pratap Singh, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 167 of 2019	Aalborg CSP A/S Vs. Solar Atria Cleantech Pvt. Ltd. With	Puneet Singh Bindra	Sidhartha Das
2.	Comp. App. (AT) (Ins) No. 168 of 2019	Aalborg CSP A/S Vs. Solar Atria Cleantech Pvt. Ltd.	Puneet Singh Bindra	Sidhartha Das

After the above

In the court of Hon'ble Mr. Justice Venugopal M., Member (Judicial), Hon'ble Mr. Kanthi Narahari, Member (Technical) and Hon'ble Mr. Vijai Pratap Singh, Member (Technical)
For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 984 of 2019	Ugro Capital Ltd. Vs. Bangalore Dehydration and Drying Equipment Co. Pvt. Ltd.	Saad Sher Vani	Kamaldeep

After the above

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)
For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 681 of 2019	Raju Chappakal Pappu & Anr. Vs. Arunava Sikdar RP of Dugal Projects Development Company Pvt. Ltd. & Anr.	Vikram saini	Karan Kohli-R1 Jeevan Kumar-R2
2.	Comp. App. (AT) (Ins) No. 1107 of 2019	Gourav Kishor Shinde. Vs. Uday Yashwant Nayak & Ors.	Bina Gupta	Udita Singh-R1 Sowmya Saikumar-R2

For Admission (After Notice)

3.	Comp. App. (AT) (Ins) No. 596-597 of 2019	MTR Foods Pvt. Ltd. Vs. Ashish Kanodia, RP of the Maiyas Beverages and Food Pvt. Ltd. With	Aishwarya Choudhary	Amit Agrawal-R1 Swapnil Gupta-R2 Kaustav Saha-R4
4.	Comp. App. (AT) (Ins) No. 598-600 of 2019	Peepul Capital Fund III LLC. Vs Ashish Kanodia, RP of the Corporate Debtor & Ors. With	Aakarshan Sahay	Amit Agrawal-R1 Swapnil Gupta-R2 Kaustav Saha-R4
5.	Comp. App. (AT) (Ins) No. 791 of 2019	Shetron Ltd. Vs. Maiyas Beverages and Foods Pvt. Ltd. & Ors.	Priya Pathania	Abhijeet Sinha Atanu Mukherjee
6.	Comp. App (AT) (Ins) No. 730 of 2019	Sandip Patel. Vs. Central Bank of India & Ors.	Aaditya A. Pande	H.S. Kholi-R1 Apar Chopra-RP Gagan Narang -R3
7.	Comp. App. (AT) (Ins) No. 833 of 2019	Arangcons. Vs. Amit Chandrakanth Shah & Ors. With	P.J. Rishikesh	Sanjay Gupta-R1 Amit Agrawal-R2

8.	Comp. App. (AT) (Ins) No. 860 of 2019	Santhosh Ramalingam & Ors. Vs. Amit Chandrakant Shah & Anr.	Adarsh Ramanujan	Sanjay Gupta-R1 C. Kannan –R2
9.	Comp. App. (AT) (Ins) No. 985-986 of 2019	Akash Gupta. Vs. Amit Chandrakant Shah. Resolution Professional of BCIL Zed Ria Properties Pvt. Ltd. & Ors. With	Samir Malik	Sanjay Gupta-R1
10.	Comp. App. (AT) (Ins) No. 1172- 1173 of 2019	Akash Gupta. Vs. Amit Chandrakant Shah.	Aditya Sharma	Sanjay Gupta-R1
11.	Comp. App. (AT) (Ins) No. 1086 of 2019	A Devasundaram Vs. Kanaka Durgaa Crane & Anr.	G. Anand Selvam	Aditya P.N. Singh- R1
12.	Comp. App. (AT) (Ins) No.1128 of 2019	Oyster Steel and Iron Pvt. Ltd. Vs. SMW Metals Pvt. Ltd.	A.K. Vali	Shivam Wadhwa
13.	Comp. App. (AT) (Ins) No. 1301 of 2019	Narayan Shenvi Prabhu Vs. Easun MR Tap Changers Pvt. Ltd. & Anr.	Rajendra Kumar Panigrahi	Aditya Verma
14.	Comp. App (AT) (Ins) No. 1379 of 2019	Digamber Bhondwe Vs. JM Finacial Asset Reconstruction Company.	Sunil Mund	Sonal Jain
15.	Comp. App. (AT) No. 226 of 2019	Super Royal Holidays India Pvt. Ltd & Ors. Vs. Union of India.	Nanda Kumar Gupta	Abhijeet Acharya P.S. Singh

For Hearing

16.	Comp. App. (AT) No. 408 of 2018	Vintage Hotels (P) Ltd. & Anr. Vs. Ahamed Nizar Moideen Kunhi Kunhimahin	Mayilsamy. K	Deepak Jain
-----	------------------------------------	---	--------------	-------------

Copy to: -

1. Notice Board
2. Reception
3. Record File
4. Website: www.nclat.nic.in

By Order

-sd/-
Registrar